

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1105

ANSWERED ON:01.03.2011

PEACE TALK WITH INSURGENT OUTFITS

Meinya Dr. Thokchom;Mohan Shri P. C.;Naik Shri Shripad Yesso;Ray Shri Rudramadhab

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has taken any steps to initiate peace talks with various militant groups including the United Liberation Front of Assam (ULFA) and the National Democratic Front of Bodoland (NDBF) operating in the North Eastern States;
- (b) if so, the details thereof alongwith the response of such groups in this regard;
- (c) the number and details of insurgent outfits operating in NE region; and
- (d) the action taken by the Government to check the activities of the said groups?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1105 FOR 01.03.2011

(a) & (b): Government has always shown willingness to enter into dialogue with any group, which is willing to abjure the path of violence and place its demand within the framework of the Constitution of India.

In Assam, while tripartite dialogue is presently underway with United Liberation Front of Asom (ULFA), a faction of ULFA led by Paresh Barua still continues to oppose the peace process. Besides, Tripartite talks are presently underway with Dima Halam Daogah (DHD), United Peoples Democratic Solidarity (UPDS) and DHD (Joel Carlota), National Democratic Front of Bodoland/Progressive (NDFB-P), Karbi Longri North Cachar Hills Liberation Front (KLNLF). In Meghalaya, talks with Achik National Volunteer Council (ANVC) are continuing. The Government has appointed a Representative to negotiate with these groups in order to hasten the peace process.

In Nagaland, the Government has entered into Ceasefire agreement with National Socialist Council of Nagaland/ Isac/Muivah (NSCN/IM) and National Socialist Council of Nagaland/Khaplang (NSCN/K). An Interlocutor/Government of India's Representative has been appointed for negotiation with NSCN/IM. Talks with NSCN/IM are continuing.

In Manipur, United People's Front (UPF) and Kuki national organization (KNO) are currently under tripartite Suspension of Operation (SoO) Agreement. A Tripartite Agreement of Understanding with Kangleipak Communist Party/Military Council (KCP/MC)- Lalluma Faction has been signed on 6th august, 2010 in Manipur. Cadres of KCP (MC) who surrendered have now been rehabilitated.

(c): A number of militant outfits are active in the North Eastern States. Major outfits are, ULFA, NDFB, DHD (J) in Assam, People's Liberation army (PLA), Revolutionary People's Front (RPF), United National Liberation Front (UNLF), People's Revolutionary Party of Kangleipak (PREPAK), Kangleipak Communist party (KCP), Kanglei Yaol Kanba Lup (KYKL, Manipur People's liberation front (MPLF) in Manipur, All Tripura Tiger Force (ATTF), National Liberation Front of Tripura (NLFT) in Tripura and Hynniewtre National Liberation Council (HNLC) in Meghalaya.

(d):Government has taken various steps to check militant activities in the North Easter region. These, interalia, include deployment of Para-military Forces and Army in the State, coordinated counter insurgency operations by Army, Para Military Forces and State Police, declaration of Insurgent groups as unlawful association under the Unlawful Activities (Prevention) Act, 1967, reimbursement of security related expenditure to the State Governments and modernization/upgradation of State Police Force. Regular review of the situation both at State and Central Government Level is being made.